

Saraswati Project (Gujarat)

421. **Shri P. R. Patel:** Will the Minister of Irrigation and Power be pleased to state:

(a) what progress has been made in the implementation of Saraswati Project (Gujarat State); and

(b) if no progress has been made, the reasons therefor?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Preliminary works on this project are in progress.

(b) Does not arise.

गन्ने के काश्तकारों को अतिरिक्त मूल्य दिया जाना

४२२. श्री खुशबक्त राय : क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गन्ने के काश्तकारों को अतिरिक्त मूल्य देने का प्रश्न जो प्रशुल्क आयोग के सुपुर्द किया गया था उसका प्रतिवेदन सरकार के पास आ गया है,

(ख) उक्त प्रतिवेदन की मुख्य-मुख्य सिफारिशें क्या हैं और उनमें से कितनी सरकार ने मान ली हैं, और

(ग) क्या उक्त प्रतिवेदन की एक प्रति सभा-पटल पर रखी जायेगी ?

खाद्य तथा कृषि उपमन्त्री (श्री म० म० मस) : (क) जी हाँ ।

(ख) आयोग की सिफारिशें विचाराधीन हैं ।

(ग) आयोग के प्रतिवेदन की प्रति, आयोग की सिफारिशों की जांच और उन पर निर्णय लेने के उपरान्त सभा पटल पर रखी जायेगी ।

Rail Link from Gohana to Panipat

423. **Shri Ram Garib:** Will the Minister of Railways be pleased to state:

(a) when the rail link from Gohana to Panipat will be completed; and

(b) if not completed, the reasons for delay?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). The restoration of Gohana-Panipat dismantled line is not included in the Railways' Third Five Year Plan as published by the Planning Commission.

Delhi-Ambala Rail Line

424. **Shri Ram Garib:** Will the Minister of Railways be pleased to state:

(a) whether the railway line from Delhi to Ambala will be made double;

(b) if so, when; and

(c) if not, the reasons therefor?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) to (c). The doubling of the line between Delhi and Ambala is not included in the Third Five Year Plan as the traffic on the section does not justify the same.

Beas Dam Project

425. **Shri Ram Garib:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 27 on the 14th March, 1962 and state:

(a) the names of 52 villages, Tehsil-wise, which are proposed to be evacuated for the purpose of constructing a reservoir for the Beas Dam Project;

(b) the names of 9 villages in Hoshiarpur and the 2 villages in Kangra District which are proposed to be evacuated for the purpose of creating a township there; and

(c) what will be the probable time

lag between the service of notices on the inhabitants of these villages and the actual evacuation of these villages?

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| (1) Ghamrur | (18) Dughal |
| (2) Khanpur | (19) Nangal Galer |
| (3) Balghar | (20) Ludhiarah |
| (4) Kulehar | (21) Padal |
| (5) Meharah | (22) Katnaur |
| (6) Dodra | (23) Badhopal |
| (7) Haler Anor | (24) Panjral |
| (8) Anur (Mangarh) | (25) Bachohlar |
| (9) Bhatoli Phakorlan | (26) Narihawali |
| (10) Bhatoli (Nand' R.) | (27) Gharial |
| (11) Raniel | (28) Sarkaprah |
| (12) Bhalial | (29) Duhak |
| (13) Seontha | (30) Sothel |
| (14) Gadroli | (31) Barlan |
| (15) Poth | (32) Bari (Nand Pur) |
| (16) Amb (Nand pur) | (33) Bathu |
| (17) Kandhi | (34) Ahur (Guler) |

Nurpur Tehsil (Kangra Distt.)

(52) Jawali.

(b) The number of villages in Hoshiarpur and Kangra District is 8 and 3 respectively as follows:—

Hoshiarpur District (Dasaya Tehsil)

- (i) (1) Adampur Mahotian
 (2) Behera
 (3) Changarwan
 (4) Dehar
 (5) Ram Nangal
 (6) Sathwan
 (7) Siri Pin Dain
 (8) Talwara.

Kangra District (Dehra Tehsil)

- (ii) (9) Sansarpur
 (10) Ban Bilwan
 (11) Revi.

(c):—One year.

Forced Retirement of Employees under N. Railway

426. Shri Mohan Swarup: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that certain Railway employees under Northern

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Dehra Tehsil (Kangra Distt.).

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| (35) Thear |
| (36) Ludred |
| (37) Jarot |
| (38) Katrah |
| (39) Nagrotah |
| (40) Chatwal |
| (41) Batorar |
| (42) Kohli Balthan |
| (43) Bail |
| (44) Ghari |
| (45) Basi |
| (46) Jummal |
| (47) Bhalwal Chandour |
| (48) Khairian |
| (49) Gheori |
| (50) Dhameta |
| (51) Nangal Siba |

Railway who by mistake mentioned their dates of birth otherwise have been forced to retire;

(b) if so, the number thereof;

(c) whether Government are aware of the fact that their actual Matriculation Certificates which depict their real date of birth, have not been taken into account and their cases are not considered on the basis of those certificates; and

(d) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Railway servants are retired from service in attaining the age of superannuation based on the date of birth recorded in their Service Card/Service Sheet.

(b) to (d). In 8 cases which have occurred after issue of the latest orders on the subject, alteration in date of birth as claimed by the employees on the basis of Matriculation Certificates could not be agreed to as the staff concerned had already taken advantage of the recorded date of birth whereby they were appointed below the age of 18 years. The em-